NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.602/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M.

Name	of the Company	Bishnudeo Prasad & Or	sVs-Bihar Janata Cold Storag	ge Pvt.Ltd. & Ors.
Under Section		424 (3)		
No. Representativ		nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

CS DEPAK KUMAR KHAITAN, F.C.O. RITORE Duliquitare in CP8/46/16 28/11/17. 1.

ORDER

Ld. Pr. CS for the R1 to R5 in C.P.No. 08/KB/2016 has filed this Execution Application in compliance of the order of the Hon'ble NCLAT dated 15/05/2017. Cost was imposed on the petitioner of C.P.No. 08/KB/2016.

Let Execution Application be registered and issue notice on the opposite parties. Office is directed to register this Execution Application as Miscellaneous Case. Office is further directed not to register Execution Application as Company Petition.

List on 16/01/2018.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (I)